

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S.No	Name of Officials (Sh./ Ms.)	From	To
1	Dinesh Kumar EC :- 65979214	PA in the Court of Sh. Arun Goel, Ld. POLC	PA in the Court of Sh. Mohinder Virat, Ld. POIT
2	Santosh Kumar Chandola EC- 81897782	PA in the Court of Sh. Mohinder Virat, Ld. POIT	PA in the Court of Sh. Arun Goel, Ld. POLC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

7293-7304/D

No.: _____/E.7/P&T/Admn/RADC/2024

Dated, Delhi the 24/07/24.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I Personal File/ACR, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

Chandna

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

